

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5738-JK (LD) of 2022

DATED:- 08 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC).Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 08 - 08 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 5738-JK(LD) of 2022 dated 08.08.2022

S.No.	CASE No	Titled	OIC
1	CPOWP 321/2018	Sanesh Kumar Vs Rohit Khajuria, D.D.C. Kathua & Ors	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) Division Basholi
2	CPSW No. 198/2015 in SWP No. 68/2014	Angrez Singh & Ors V. Rohit Kansal & Ors.	Sh. Bharat Gupta, Executive Engineer, PWD (R&B) Division Basholi
3	WP(C) 613/2022	Inhabitants Of Village Kogharmarh And Thjely Th Karnail Singh Vs Ut Of J And K Th Chief Secretary And Others	Sh. Mohd Zabir, Executive Engineer, PWD(R&B) Division Udhampur
4	WPC No. 1637/2022	Puran Singh Vs UT of J&K and ors.	
5	WP(C) No.43/2022	Shri Nav Durga Jhaleri Mata Trust V. U.T of J&K & Others	Sh. Ashwani Sharma, Executive Engineer, PWD (R&B) Division Katra
6	WPC No. 1662/2021	Kahan Chand Vs UT of J&K and ors.	Mr. Rafiq Sheikh, Executive Engineer, PWD(R&B) Special Sub- Division, Doda
7	WPC No. 1643/2022	Mohd Rafiq Chashti Vs UT of J&K and ors.	Sh. Nisar Ahmed Pandit, Superintending Engineer, PW (R&B) Department, Circle Rajouri
8	WPC No. 993/2022	Manzoor Ahmed Malik Vs UT of J&K and ors.	Sh. Maqbool Hussain, Executive Engineer, PM(R&B), Division, Rajouri
9	WP(C)/1649/2022	INHABITANTS OF VILLAGE SAGAR SWARI KALA JHANGER AND SAIRI JAMOLA KOTRANKA TH RAJESH SHARMA AND ANR Versus U T OF J AND K TH COMMISSIONER SECRETARY PW R AND B DEPTT AND OTHERS	Sh. Maqbool Hussain, Executive Engineer, PM(R&B), Division, Rajouri
=10	WP(C) No. 1558/2022	M/S Indo Care Infrastructure & Ors V. UT of J&K & Ors	Sh. Romesh Singh, Executive Engineer, PWD (R&B) Constt. Div-III
11	WP(C) No. 1584/2022	M/S Indo Care Infrastructure & Ors V. UT of J&K & Ors	
		PMGSY Division Banihal	
12	WPC(C) No. 1004/2022	Abdul Gani Malik V/S UT of J&K & Ors	In this case Sh. Romesh Kumar, Executive Engineer, PMGSY Division

			Banihal
		PWD Spl Sub Division Gandoh	
13	WP© No. 1633/2022	Inhabitants of Village Kote Kharangal Vs UT of J&K and ors	Sh. Mushtaq Ahmed Sheikh, Executive Engineer, PWD(R&B) Special Sub Division, Gandoh, Doda
14	WP© No.122/2020	Mukhtiar Ahmed and ors Vs UT of J&K and ors.	
15	SWP No. 2422/2013	Mohinder Singh Vs State of J&K and ors.	Sh. Rajesh Gupta, Superintending Engineer, PMGSY, Circle Batote
16	WP(C) No. 1119/2022	Bharat Bhushan Khajuria V. UT of J&K & Ors	Sh. Kewal Kumar Attri Executive Engineer, PWD (R&B) Construction Div-
17	WP© No.1499/2022	M/s AGSV Construction Kishtwar (Self Help Group of Engineers) through Surinder Kumar Sharma and another Vs UT of J&K and ors.	Sh. Ravinder Kumar, Executive Engineer, PWD(R&B) Division,
18	WP© No.1613/2022	Madan Singh and another Vs UT of J&K and ors.	Sh. Abhishek Gupta, Executive Engineer (R&B) Division, Ramban
19	CCP(D) No.23/2022 in WP(C) No.764/2022	Sagar Singh Chib & Ors Vs Sh. Manzoor Hussain	Sh. Manzoor Hussain, Chief Engineer, PWD (R&B) Department, Jammu

g/s
8/14